

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 05.02.2016**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Dhanpat Choudhary ,Advocate,	S.B.Civil Misc.Tr.Pet.No.108/2015, Monika V/s Rupesh	Mr.Sandeep Shah	Mr.Hari Shankar Tak
02.	Shri Murli Dhar Vaishnav,Retd;D.J. Advocate	D.B.C.M.A.No.2093/2013, Smt.Suman V/s Rahul Saran	Mr.Manish Dadich	Mr.C.S.Kotwani
03.	Dr.Manjula Choudhary,Advocate	D.B.C.M.A.No.1783/2014, Vidhadar V/s Pratibha	Mr.Hamansu Shrimali	Mr.Akshay Dave
04.	Dr.Pramila Acharya,Advocate	S.B.CivilMisc.Tr.Pet.No.118/ 2015,Pinky @ PriyankaV/s Manoj Kumar	Mr.D.D.Chittlagi	Mr.....
05.	Shri Manak Lal Chandak ,Advocate,	S.B.CivilMisc.Tr.Pet.No.132/ 2015,Smt.Lila V/s Nanakaram	Mr.Naresh Khatri & Sabber Khan	Mr.Rajeev Kumar Sharam

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01.	Shri Rajendra Dadich,Advocate,	S.B.CivilMisc.Tr.Pet.No.110/2 015,Smt.Suman V/s Ashok Kumar	Mr.Arjun Purohit & Ismail Serani	Mr.Jaswant Suthar
02.	Shri Dhanpat Choudhary Advocate	S.B.CivilMisc.Tr.Pet.No.147/ 2015, Smt.Swati SharmaV/s Abhishek Sarsawat	Mr.RAJat Dave & Vikas Chouhan	Mr.Kailash Khatri

**DY. SECRETARY**

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR